

(21) 11/11/95 Hon. Mr. T. L. Verma, J.

Shri A. N. Sinha, Counsel
for the applicant has requested
for Dismissal. Note for the
reports.

Similar cases have
been listed for hearing on
16/11/95. Let this case also
be listed along with those
cases on 16/11/95.

JL

(22)

16/1/1995

Hon'ble Mr. Justice B.C. Saksena, V.C.

Hon'ble Mr. S. Das Gupta, A.M.

For the decision on this A.A., see the
common judgment passed in the leading case Ravi
Shanker Malviya and others Versus Union of India and
others passed on 16.1.1995, in terms of the said
order, is dismissed.

Wf
A.M.

Bcl
V.C.

OR
22 pages photo copy
of judgment is placed
on record. 14.3.95

CORAM: Hon'ble Mr. Justice B.C. Saksena, VICE CHAIRMAN.

Hon'ble Mr. S.D. Gupta, MEMBER (A)

O R D E R (ORAL)

By Hon'ble Mr. Justice B.C. Saksena, VICE CHAIRMAN.

1. This O.A involves identical questions of fact and law as indicated in various other O.As which have also been listed today. Sri A. N. Sinha, Sri P.N. Khare and Mrs. Arti Raje counsel for the applicants in these similar petitions have stated before us that this O.A is covered by our decision dated 23rd September 1994 passed in O.A. No. 1329/94 P.K. Roy Versus Union of India and others as also the decision in Rama Shanker Tewari Versus Union of India and others O.A. No. 1765/94 decided on 8.12.1994.
2. In view of the said submissions, we direct that this O.A shall be governed by our decision dated 8.12.1994 rendered in the case of Rama Shanker Tewari (Supra). In view of the conclusions and observations in the aforesaid decision, this O.A lacks in merit and is also barred by limitation and is accordingly dismissed.

Sd/-
MEMBER (A)

Sd/-
VICE CHAIRMAN

ALLAHABAD: DATED: 16/1/1995.

am/

20. ORIGINAL APPLICATION NO. 1320 OF 1994.

Masood Kibriya S/o Late Inam Ullah,
R/o E-74 ETB Nagar, Kareli Scheme,
Allahabad.

By Advocate Km. Atti Raje

..... Applicant.

Versus

1. Union of India,
The Comptroller & Auditor General of India,
10 Bahadur Shah Zafar Marg,
New Delhi.

2. The Principal Accountant General,
(A&E) I, U.P.
Allahabad.

3. The Accountant General,
(Audit) I, U. P.
Allahabad.

..... Respondents.

By Advocate Sri.....

Boh

19. ORIGINAL APPLICATION NO. 1450 OF 1994.

20

Dulal Chandra Chaudhari,

S/o Late Jnanendra Nath Chaudhuri,

R/o 42 Madhwapur,

Allahabad.

..... Applicant.

By Advocate Km. Arti Raje.

Versus

1. Union of India,

The Comptroller & Auditor General of India,

10, Bahadur Shah Zafar Marg,

New Delhi-110001.

2. The Principal Accountant General,

(A&E) I, U.P.

Allahabad-211001.

3. The Accountant General (Audit) I,

U.P. Allahabad- 211001.

..... Respondents.

By Advocate Sri

Be

15. ORIGINAL APPLICATION NO. 1421 OF 1994.

Anurag Kumar,
S/o Sri S.P. Sinha,
R/o 233, Old Bairahna,
Allahabad.

..... Applicant.

By Advocate Sri A.N. Sinha.

Versus

1. The Comptroller and Auditor General of India,
10, Bahadur Shah Zafar Marg,
New Delhi.

2. The Union of India through the Secretary,
Ministry of Finance, Department of Expenditure,
New Delhi.

3. The Union of India through the Secretary,
Department of Personnel, Public Grievances,
Pensions, Ministry of Home Affairs,
New Delhi.

4. The Principal Accountant General,
Office of the A.G.(A&E) I, U.P.
Allahabad.

..... Respondents.

By Advocate Sri.....

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18. ORIGINAL APPLICATION NO. 1420 OF 1994.

Krishna Chandra Rai, S/o Late Babu Mahadev Prasad Srivastava,
Senior Audit Officer,
Office of the A.G.(Audit) I,
U.P. Allahabad,
R/o House No. 111, Rani Mandi,
Allahabad- 211003.

..... Applicant.

By Advocate Sri A.N. Sinha.

Versus

1. The Comptroller & Auditor General of India,
10, Bahadur Shah Zafar Marg,
New Delhi.
 2. The Union of India,
through Secretary,
Ministry of Finance, Department of Expenditure,
New Delhi.
 3. The Union of India,
through the Secretary,
Department of Personnel, Public Grievances & Pensions,
Ministry of Home Affairs,
New Delhi.
 4. The Principal Accountant General, Office of the A.G.
(A&E) I, Allahabad.
 5. The Accountant General U.P. (Audit) I,
Office of the A.G(Audit) I, U.P. Allahabad.
- Respondents.

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18. ORIGINAL APPLICATION NO. 1419 OF 1994.

Ram Briksh Lal Srivastava,
S/o Kanta Prasad Srivastava,
A-110 Mehdauri Housing Scheme,
Allahabad.

..... Applicant.

By Advocate Km. Atri Raje.

Versus

1. Union of India,
The Comptroller & Auditor General of India,
10 Bahadur Shah Zafar Marg,
New Delhi.

2. The Principal Accountant General,
(A&E) I, U.P. Allahabad.

3. The Accountant General,
(Audit) I, U.P.
Allahabad.

4. The Accountant General,
(Audit) II, U.P.
Allahabad.

..... Respondents.

By Advocate Sri N.B. Singh.

Boh

16. ORIGINAL APPLICATION NO. 1393 OF 1994.

Jagdish Prasad Shukla,
S/o Sri B.D. Shukla,
R/o A-142 Mehdauri Colony,
Allahabad.

..... Applicant.

By Advocate Km. Arti Raje

Versus

1. Union of India,
The Comptroller & Auditor General of India,
10 Bahadur Shah Zafar Marg,
New Delhi.
2. The Principal Accountant General,
(A&E) I, U.P. Allahabad.
3. The Accountant General (Audit) I,
U.P. Allahabad.
4. The Accountant General (Audit) II,
U.P. Allahabad.

..... Respondents.

By Advocate Sri.....

Boh

15 ORIGINAL APPLICATION NO. 1330 OF 1994.

Dashrath Prasad, S/o Shri Ram Kishore Misra,
R/o 117 B, Meerapur,
Allahabad.

..... Applicant.

By Advocate Sri A.N. Sinha.

Versus

1. The Controller & Auditor General of India,
10, Bahadurshah Zafar Marg,
New Delhi.

2. Union of India
through the Secretary,
Department of Expenditure,
New Delhi.

3. Union of India,
through the Secretary,
Department of Personnel, Public Grievances & Pensions,
Ministry of Home Affairs,
New Delhi.

4. The Principal Accountant General, Office of the A.G.
(A&E) I, Allahabad.

5. The Accountant General (Audit) I,
Office of the A.G. Audit I,
Allahabad.

By Advocate Sri N.B. Singh.

..... Respondents.

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14. ORIGINAL APPLICATION NO. 1425 OF 1994.

Smt. Sneh Lata W/o Late Sri Surendra Kumar,
Retired Senior Audit Officer,
Office of the A.G.(Audit) I, U.P.
Allahabad, R/o 76/B-1, Sohbatia Bagh,
Allahabad- 211006.

By Advocate Sri A.N. Sinha. Applicant.

Versus

1. The Comptroller and Auditor General of India,
10, Bahadur Shah Zafar Marg,
New Delhi.
2. The Union of India through the Secretary,
Ministry of Finance, Department of Expenditure,
New Delhi.
3. The Union of India through the Secretary,
Department of Personnel, Public Grievances and Pensions,
Ministry of Home Affairs, New Delhi.
4. The Principal Accountant General,
Office of the A.G.(A&E) I,
Allahabad.
5. The Accountant General U.P. (Audit) I,
Office of the A.G.(Audit) I, U.P.,
Allahabad.

..... Respondents.

By Advocate Sri

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BoL

13. ORIGINAL APPLICATION NO. 1295 OF 1994.

K.P. Pandey S/o Late Sri R.C. Pandey,
R/o 'Tilak Bhawan' 1452 K. Kidwai Nagar,
Bhardwaj Puram, Allahabad.

By Advocate Sri A.N. Sinha. Applicant.

Versus

1. The Comptroller and Auditor General of India,
10 Bahadur Shah Zafar Marg,
New Delhi.
2. The Union of India through the Secretary,
Ministry of Finance , Department of Expenditure,
New Delhi.
3. The Union of India through the Secretary,
Department of Personnel, Public Grievances,
Pensions, Ministry of Home Affairs,
New Delhi.
4. The Principal Accountant General,
Office of the A.G.(A&E) I, U.P.
Allahabad.
5. The Accountant General U.P. (Audit) I,
Office of the A.G. (Audit) I, U.P.
Allahabad.

..... Respondents.

By Advocate Sri N.B. Singh.

Recd

19. ORIGINAL APPLICATION NO. 1271 OF 1994.

Ashok Kumar Srivastava,

~~S/o Late Sri Hardeo Lal Srivastava,~~

R/o 4/483, Jhunsai Awas Vikas Colony,

Phase-III, Sector-4,

Allahabad-221506.

..... Applicant.

By Advocate Sri A.N. Sinha.

Versus

1. The Comptroller and Auditor General of India,
10, Bahadur Shah Zafar Marg,
New Delhi.
2. The Union of India through the Secretary,
Ministry of Finance, Department of Expenditure,
New Delhi.
3. The Union of India through the Secretary,
Department of Personnel, Public Grievances Pensions,
Ministry of Home Affairs, New Delhi.
4. The Principal Accountant General, Office of the A.G.
(A & E) I, U.P. Allahabad.

..... Respondents.

By Advocate Sri N. B. Singh.

for

10. ORIGINAL APPLICATION NO. 1422 OF 1994.

Ramesh Kumar Misra, S/o Sri S.A. Misra,
R/o M.G. Marg, Allahabad.

..... Applicant.

By Advocate Sri A.N. Sinha.

Versus

1. The Comptroller and Auditor General of India,
10, Bahadur Shah Zafar Marg,
New Delhi.
2. The Union of India through the Secretary,
Ministry of Finance Department of Expenditure,
New Delhi.
3. The Union of India through the Secretary,
Department of Public Grievances and Pensions,
Ministry of Home Affairs, New Delhi.
4. The Principal Accountant General U.P.
Office of the A.G. (A&E) I,
Allahabad.
5. The Accountant General U.P. (Audit) I,
Office of the A.G (Audit) I, U.P.
Allahabad.

..... Respondents.

By Advocate Sri.....

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10. ORIGINAL APPLICATION NO. 1423 OF 1994.

C.B. Khare S/o Sri Mahadeo Saran,
R/o 341/25 Sadipur,
Allahabad.

..... Applicant.

By Advocate Sri A.N. Sinha.

Versus

1. The Comptroller and Auditor General of India,
10, Bahadur Shah Zafar Marg,
New Delhi.
2. The Union of India through the Secretary,
Ministry of Finance, Department of Expenditure,
New Delhi.
3. The Union of India through Secretary,
Department of Personnel, Public Grievances,
Pensions, Ministry of Home Affairs,
New Delhi.
4. The Principal Accountant General,
Office of the A.G. (A&E) I, U.P.
Allahabad.
5. The Accountant General, Audit I,
Office of the A.G.(Audit) I,
Allahabad.

..... Respondents.

By Advocate Sri.....

Boh

9. ORIGINAL APPLICATION NO. 1442 OF 1994.

Prabal Pratap Singh S/o Sri Ghan Shyam Singh,
R/o 1620 Alopibagh,
New Doloney, Allahabad.

By Advocate Sri A.N. Sinha.

..... Applicant.

Versus

1. The Comptroller and Auditor General of India,
10, Bahadur Shah Zafar Marg,
New Delhi.
2. The Union of India through the Secretary,
Ministry of Finance, Department of Expenditure,
New Delhi.
3. The Union of India through the Secretary,
Department of Personnel, Public Grievances,
Pensions, Ministry of Home Affairs,
New Delhi.
4. The Principal Accountant General,
Office of the A.G (A&E), U.P. Allahabad.
5. The Accountant General (Audit) I,
Office of the A.G., Audit, U.P.
Allahabad.

..... Respondents.

By Advocate Sri

Boh

2. ORIGINAL APPLICATION NO. 1516 OF 1994.

Indra Raj,

S/o Sri Lal Nand Lal,

R/o C-550, G.T.B Nagar,

Kareli, Allahabad.

By Advocate Sri A.N. Sinah.

..... Applicant.

Versus

1. The Controller & Auditor General of India,
10, Bahadur Shah Zafar Marg,
New Delhi.

2. Union of India,
through the Secretary,
Department of Expenditure,
New Delhi.

3. Union of India,
through the Secretary,
Department of Personnel, Public Grievances & Pension,
Ministry of Home Affairs,
New Delhi.

4. The Principal Accountant General Office of
the A.G. (A & E) I, Allahabad.

..... Respondents.

By Advocate Sri

Boh

P. ORIGINAL APPLICATION NO. 661 OF 1993.

V.N. Dja

S/o Shri Ram Sumiran Sharma,

R/o 402, Shahganj,

Allahabad.

..... Applicant.

By Advocate Sri A.N. Sinha.

Versus

1. Union of India,

The Comptroller and Auditor General of India,

10, Bahadurshah Zafar Marg,

New Delhi.

2. The Principal Accountant General Office of

the A.G. (A & E) I,

Allahabad.

3. The Accountant General (Audit) I,

Office of the A.G. Audit I,

Allahabad.

..... Respondents.

By Advocate Sri N.B. Singh.

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6. ORIGINAL APPLICATION NO. 1321 OF 1994.

Vishwambhar Nath Sharma,
S/o Late Sri S.P. Sharma,
R/o 219 Old Preestam Nagar,
Allahabad.

By Advocate Km. Atti Raja

..... Applicant.

Versus

1. Union of India,
The Comptroller & Auditor General of India,
10 Bahadur Shah Zafar Marg,
New Delhi.

2. The Principal Accountant General,
(A&E) I, U.P. Allahabad.

3. The Accountant General (Audit) I,
U.P. Allahabad.

4. The Accountant General,
(Audit) II, U.P.
Allahabad.

By Advocate Sri

..... Respondents.

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5 ORIGINAL APPLICATION NO. 1326 OF 1994.

Kailash Nath Srivastava,
S/o Late Dr. Ram Autar Verma,
R/o 405 (New) Bagambhari Housing Scheme,
Kidwai Nagar, Allahpur,
Allahabad.

..... Applicant.

By Advocate Smt. Azti Raje.

Versus

1. Union of India,
The Comptroller & Auditor General of India,
10 Bahadur Shah Zafar Marg,
New Delhi.
2. The Principal Accountant General,
(A & E) I, U.P. Allahabad.
3. The Accountant General
(Audit) I, U.P.
Allahabad.

..... Respondents.

By Advocate Sri.....

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3. ORIGINAL APPLICATION NO. 1465 OF 1994.

Raja Babu Jauhari

S/o Late Mahabir Prasad,

R/o 97-E/2 Rajeeva Nagar,

Allahabad.

..... Applicant.

By Advocate Bmt. Arti Raje.

Versus

1. Union of India,

The Comptroller & Auditor General of India,

10 Bahadur Shah Zafar Marg,

New Delhi-110002.

2. The Principal Accountant General,

(A & E) I, U.P. Allahabad-211001.

3. The Accountant General (Audit) I,

U.P. Allahabad-211001.

4. The Accountant General (Audit) II,

U.P. , Allahabad-211001.

..... Respondents.

By Advocate Sri

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3. ORIGINAL APPLICATION NO. 1466 OF 1994.

Om Prakash Mishra S/o Late Shri Gauri Shanker Mishra
R/o 71-C, Stanley Road, Kamla Nagar,
Allahabad.

.....Applicant.

By Advocate ~~Smt~~ Arti Raje

Versus

1. Union of India,
The Comptroller & Auditor General of India,
10 Bahadur Shah Zafar Marg,
New Delhi.

2. The Principal Accountant General,
(A & E) I, U.P. Allahabad.

3. The Accountant General (Audit) I,
U.P. Allahabad.

4. The Accountant General (Audit) II,
U.P. Allahabad.

..... Respondents.

By Advocate Sri

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2. O.A. No. 778 of 1994.

P.N. Tripathi, Senior Accounts Officer,
Office of the A.G. (A&E) I, Allahabad,
S/o Ram Chandra Tripathi, R/o 19 D Tagore Town,
Allahabad.

..... Applicant.

By Advocate Sri A.N. Sinha.
Versus

1. The Comptroller & Auditor General of India,
10 Bahadur Shah Zafar Marg,
New Delhi.
2. The Union of India through the Principal Secretary,
Ministry of Finance, Department of Expenditure,
New Delhi.
3. The Union of India through the Principal Secretary,
Department of Personnel, Public Grievances and
Pensions, Ministry of Home Affairs, New Delhi.
4. The Principal Accountant General,
Office of the A.G.(A&E) I,
Allahabad.

..... Respondents.

By Advocate Sri N.B. Singh.

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CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH, ALLAHABAD.

Allahabad this the day 16th January 1995.

(1)

ORIGINAL APPLICATION NO. 986 of 1994.

1. Ravi Shanker Malviya,
Senior Accounts Officer,
Office of A.G.(A&B)II Allahabad, S/o
Sri Bhole Nath Malviya, R/o 29/1 Shilakhana,
Teliarganj, Allahabad.
2. K.C. Mishra, Senior Accounts Officer,
Office of the A.G.(A&B) IInd Allahabad,
S/o Sri Ram Pyare Mishra, R/o 117-F/2-B/1 Meerapur,
Allahabad.
3. Bechan Ram, Senior Accounts Officer,
Office of the A.G.(A&B) IInd Allahabad,
S/o Sri D.Ram, House no. 18/8 Malak Raj, Rambagh,
Allahabad.

By Advocate Sri A.N. Sinha.

..... Applicants.

Versus

1. The Comptroller and Auditor General of India,
10, Bahadurshah Zafar Marg, New Delhi.
2. The Union of India, through the Secretary,
Ministry of Finance, Department of Expenditure,
New Delhi.
3. The Union of India, through the Secretary ,
Department of Personnel Public Grievances & Pensions,
Ministry of Home Affairs, New Delhi.
4. The Principal Accountant General Office of the A.G(A&B)I,
Allahabad.

By Advocate Sri N.B. Singh

Respondents

Bel

OA 661/93